

Annexure-3

Name of the Corporate Debtor: GORGEOUS SKIN PRIVATE LIMITED; Date of Commencement of CIRP: 11.11.2022; List of Creditors as on:20.02.2023

Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

SI No.	Name of Creditor	Identification No.	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Central Bank of India	AAACC2498P	24.11.2022	334,356,135.00	334,356,135.00	Secured	334,356,135.00	334,356,135.00	No	100%	Nil	Nil	Nil	Subject to Revision	
	Total	-	-	334,356,135.00	-	Secured	334,356,135.00	-	-	-	-	-	-	-	-

Note:

Term Loan : (A) Primary Security

1 Term Loan: Exclusive Charge on movable project assets including equipment, machinery etc to be purchased at existing as well as new clinics

Cash Credit : Hypothecation of entire current assets

(B) Collateral Security : EM of residential flat 1303/1304, 13th Floor, A3, Lok Nriman, CTS No.-E-86/14 A & E 86/15 Dr. B Ambedkar Road, Khar, West, Mumbai- 400 052

In the name of Purnima Mhatre D'Souza with combined carpet area of 1168 sq ft.

Hypothecation of entire block assets present and future.

SD/-
Rajan Garg
Deemed Resolution Professional
IBBI Regn No.: IBBI/IPA-001/IP-P02397/2021-22/13624